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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	NAL, HELD ON 06/09/2017 AT 10.50	AIVI
PRESENT: SHRI K. ANANTH	IA PADMANABHA SWAMY, MEMI	BER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/178/2016	
NAME OF THE PETITIONER(S)	: Ozhukil Padinjarepet Achuthan Kutty Shanthi & another	
NAME OF THE RESPONDENT(S)	: M/s Aswini Hospital Limited & 21	others
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
B. Sarathbabu An Am. Snidhanan	for petitioner.	B. Salba
) SUSHMITA UDAVASAN KAR	Coursel for Respondents (-11 Coursed on pormor) 12 to 22	Relita.
S. P. Mogal Kvishar	Comesal on pormon	S. p. mul

ORDER

Counsel for petitioner present. Counsel for R1 to R11 present and stated that she has filed rejoinder and served a copy of the same to the other side. Counsel for R12 to R22 present. Pleadings are complete. Time extended at their request for making final submissions. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)